

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member
 TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :18/01/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION-COURTCODE-MENTION1801- 11.00AM -11.05 AM

133-FOR ORDERS-CODE-DELIVERYJUDGMENT-AT11.06 A.M

1	Misc. Application	1667/2023	BRIGHTCOM GROOP LTD. ORS URGENCY Vs. SEBI	ADV. L. S. SHETTY
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(Main Matter Number :SEBI Appeal/0000942/2023)

875-ADMISSION-CODE-PREFERENTIALISSUE-AT 11.08 AM

2	SEBI Appeal	28/2024	HANDFUL INVESTRADE PVT. LTD. Vs. SEBI	PROFESS ASSOCIATES	LAW
Sub Matter :		Misc. Application/0000057/2024			
Sub Matter :		Misc. Application/0000058/2024			
Sub Matter :		Misc. Application/0000063/2024			
	SEBI Appeal	29/2024	BANAS FINANCE LTD Vs. SEBI	PROFESS ASSOCIATES	LAW
Sub Matter :		Misc. Application/0000055/2024			
Sub Matter :		Misc. Application/0000056/2024			
Sub Matter :		Misc. Application/0000064/2024			
	Misc. Application	55/2024	BANAS FINANCE LTD-DELAY Vs. SEBI	PROFESS ASSOCIATES	LAW
(Main Matter Number :SEBI Appeal/0000029/2024)					
	Misc. Application	56/2024	BANAS FINANCE LTD-INTERIM RELIEF Vs. SEBI	PROFESS ASSOCIATES	LAW
(Main Matter Number :SEBI Appeal/0000029/2024)					

Securities Appellate Tribunal
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TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :18/01/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates	
	Misc. Application	57/2024	HANDFUL INVESTRADE PVT. LTD.-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000028/2024)	PROFESS ASSOCIATES	LAW
	Misc. Application	58/2024	HANDFUL INVESTRADE PVT. LTD.-INTERIM RELEIF Vs. SEBI (Main Matter Number :SEBI Appeal/0000028/2024)	PROFESS ASSOCIATES	LAW
	Misc. Application	63/2024	HANDFUL INVESTRADE PVT. LTD.-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000028/2024)	PROFESS ASSOCIATES	LAW
	Misc. Application	64/2024	BANAS FINANCE LTD.-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000029/2024)	PROFESS ASSOCIATES	LAW

887-ADMISSION-COURTCODE-RAINBOWGDR-AT 11.10 AM

3	Misc. Application	1505/2023	KAS CAPITAL FUND LTD.-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000033/2024)	ECONOMIC PRACTICE	LAWS
	Misc. Application	1506/2023	KAS CAPITAL FUND LTD.-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000033/2024)	ECONOMIC PRACTICE	LAWS
	SEBI Appeal	33/2024	KAS CAPITAL FUND LTD. Vs. SEBI	ECONOMIC PRACTICE	LAWS
Sub Matter :		Misc. Application/0001505/2023			
Sub Matter :		Misc. Application/0001506/2023			

Securities Appellate Tribunal
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TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :18/01/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>931-ADMISSION-COURTCODE-REJECTION-11.12 A.M.</u>				
4	Misc. Application	1576/2023	SATCO CAPITAL MARKETS LIMITED -EXEMPTION Vs. BSE LIMITED AND ORS.	Corporate Advocates Pleaders,
(Main Matter Number :SEBI Appeal/0000043/2024)				
	SEBI Appeal	43/2024	SATCO CAPITAL MARKETS LIMITED Vs. BSE LIMITED AND ORS.	Corporate Advocates Pleaders,
Sub Matter :		Misc. Application/0001576/2023		
<u>938-ADMISSION-COURTCODE-YAMINIWTM-11.14 A.M.</u>				
5	Misc. Application	1578/2023	SHUBHRA KHANDELWAL-DELAY Vs. SEBI	Triad Law Chambers
	Misc. Application	1579/2023	SHUBHRA KHANDELWAL-STAY Vs. SEBI	Triad Law Chambers
(Main Matter Number :SEBI Appeal/0000044/2024)				
	Misc. Application	1580/2023	ANKIT KHANDELWAL-DELAY Vs. SEBI	Triad Law Chambers
(Main Matter Number :SEBI Appeal/0000045/2024)				
	Misc. Application	1581/2023	ANKIT KHANDELWAL-STAY Vs. SEBI	Triad Law Chambers
(Main Matter Number :SEBI Appeal/0000045/2024)				
	Misc. Application	1595/2023	MAYA DEVI KHANDELWAL-DELAY Vs. SEBI	Triad Law Chambers
(Main Matter Number :SEBI Appeal/0000046/2024)				

Securities Appellate Tribunal
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CIVIL CAUSE LIST OF DATE :18/01/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1596/2023	MAYA KHANDELWAL-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000046/2024)	DEVI Triad Law Chambers
	Misc. Application	1597/2023	DROPDI DEVI-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000047/2024)	Triad Law Chambers
	Misc. Application	1598/2023	DROPDI DEVI-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000047/2024)	Triad Law Chambers
	Misc. Application	1599/2023	AMIT KHANDELWAL-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000048/2024)	Triad Law Chambers
	Misc. Application	1600/2023	AMIT KHANDELWAL-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000048/2024)	Triad Law Chambers
	Misc. Application	1601/2023	NIDHI KHANDELWAL-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000049/2024)	Triad Law Chambers
	Misc. Application	1602/2023	NIDHI KHANDELWAL-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000049/2024)	Triad Law Chambers
	SEBI Appeal	44/2024	SHUBHRA KHANDELWAL Vs. SEBI	Triad Law Chambers
Sub Matter :		Misc. Application/0001579/2023		
	SEBI Appeal	45/2024	ANKIT KHANDELWAL Vs. SEBI	Triad Law Chambers
Sub Matter :		Misc. Application/0001580/2023		
Sub Matter :		Misc. Application/0001581/2023		

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CIVIL CAUSE LIST OF DATE :18/01/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	46/2024	MAYA DEVI KHANDELWAL Vs. SEBI	Triad Law Chambers
Sub Matter :		Misc. Application/0001595/2023		
Sub Matter :		Misc. Application/0001596/2023		
	SEBI Appeal	47/2024	DROPDI DEVI Vs. SEBI	Triad Law Chambers
Sub Matter :		Misc. Application/0001597/2023		
Sub Matter :		Misc. Application/0001598/2023		
	SEBI Appeal	48/2024	AMIT KHANDELWAL Vs. SEBI	Triad Law Chambers
Sub Matter :		Misc. Application/0001599/2023		
Sub Matter :		Misc. Application/0001600/2023		
	SEBI Appeal	49/2024	NIDHI KHANDELWAL Vs. SEBI	Triad Law Chambers
Sub Matter :		Misc. Application/0001601/2023		
Sub Matter :		Misc. Application/0001602/2023		

966-MAHEARING-COURTCODE-MAMODIFICATION-AT11.16 AM

6	Misc. Application	60/2024	Multigain Commodities Services PvtLtd-Modification Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000989/2023)				

968-MAHEARING-CODE-MARESTORATION-AT-11.18 AM

7	Misc. Application	1735/2023	SHRI AMAN KUMAR-RESTORATION Vs. SEBI AND ORS	Prashant Trivedi, Advocates
(Main Matter Number :SEBIAPPEAL LODG.NO. /0001121/2022)				

687- ADMDISPOSAL-CODE-TIMBORHOME-11.20 A.M.

8	SEBI Appeal	47/2022	SANJAY JETHALAL SONI and ORS. Vs. SEBI	Lexkare Legal Pandey Advocate Jyoti
Sub Matter(Disposed) : Misc. Application/0000015/2022				

Securities Appellate Tribunal
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member
TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :18/01/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Sub Matter(Disposed) :	Misc. Application/0000016/2022		
	Sub Matter(Disposed) :	Misc. Application/0000277/2022		
	Sub Matter(Disposed) :	Misc. Application/0000283/2022		
	Sub Matter :	Misc. Application/0001226/2022		
	SEBI Appeal	48/2022	SANJAY JETHALAL SONI and ORS. Vs. SEBI	Lexkare Legal Pandey Advocate Jyoti
	Sub Matter(Disposed) :	Misc. Application/0001436/2021		
	Sub Matter :	Misc. Application/0000279/2022		
	Sub Matter :	Misc. Application/0000282/2022		
	Misc. Application	279/2022	SANJAY JETHALAL SONI AND ORS. Vs. SEBI	Jyoti Pandey Advocate
(Main Matter Number :SEBI Appeal/0000048/2022)				
	Misc. Application	282/2022	SANJAY JETHALAL SONI AND ORS. Vs. SEBI	Jyoti Pandey Advocate MDP AND PARTNERS
(Main Matter Number :SEBI Appeal/0000048/2022)				
	Misc. Application	1226/2022	Sanjay Jethalal Soni and Others-AMENDMENT Vs. SEBI	MDP Partners, Advocates
(Main Matter Number :SEBI Appeal/0000047/2022)				

781-DISPOSAL-COURTCODE-AMRAPALIINSPECTION-11.22 AM

9	SEBI Appeal	186/2022	SANJEEVA KUMAR SINHA Vs. SEBI	Joby Mathew and Associates Advocates
	Sub Matter(Disposed) :	Misc. Application/0000306/2022		
	Sub Matter(Disposed) :	Misc. Application/0000307/2022		
	Sub Matter(Disposed) :	Misc. Application/0000717/2022		
	SEBI Appeal	611/2022	VANDANA SINHA Vs. SEBI	Adv.Ramesh Gogawat Singh
	Sub Matter(Disposed) :	Misc. Application/0000792/2022		
	Sub Matter(Disposed) :	Misc. Application/0000793/2022		

Securities Appellate Tribunal
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member
TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :18/01/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	612/2022	AMITA SINHA Vs. SEBI	JURIS LINK Advocates
	Sub Matter(Disposed) :	Misc. Application/0000795/2022		
	Sub Matter(Disposed) :	Misc. Application/0000796/2022		
	SEBI Appeal	613/2022	AMRAPALI AADYA TRADING AND INVESTMENT PVTLDANDORS Vs. SEBI	Joby Mathew and Associates
	Sub Matter(Disposed) :	Misc. Application/0001057/2022		
	SEBI Appeal	777/2022	Mr. Abnish Kumar Sudhanshu Vs. SEBI	Rajesh Ranjan
	Sub Matter(Disposed) :	Misc. Application/0001311/2022		
	Sub Matter(Disposed) :	Misc. Application/0001312/2022		
	Sub Matter(Disposed) :	Misc. Application/0000013/2023		
	SEBI Appeal	999/2022	PAWAN MISHRA Vs. SEBI	Ashok Singh, Advocate

733-DISPOSAL-COURTCODE-KSBLINSPECTION-11.24 AM

10	SEBI Appeal	284/2022	BSE LIMITED Vs. SEBI	AZB and Partners
	Sub Matter :	Misc. Application/0000580/2022		
	Sub Matter(Disposed) :	Misc. Application/0000660/2022		
	SEBI Appeal	285/2022	NATIONAL EXCHANGE OF STOCK LIMITED INDIA Vs. SEBI	Trilegal
	Sub Matter :	Misc. Application/0000483/2022		
	Sub Matter(Disposed) :	Misc. Application/0000561/2022		
	Sub Matter(Disposed) :	Misc. Application/0000659/2022		
	Misc. Application	483/2022	NATIONAL EXCHANGE OF STOCK LIMITED-URGENCY Vs. SEBI	Trilegal

(Main Matter Number :SEBI Appeal/0000285/2022)

Securities Appellate Tribunal
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member
TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :18/01/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	580/2022	BSE LIMITED-STAY Vs. SEBI	AZB AND PARTNERS
(Main Matter Number :SEBI Appeal/0000284/2022)				

915-DISPOSAL-COURTCODE-KALPAAO-11.26 AM

11	SEBI Appeal	428/2022	M.A MARKETSERVICES PRIVATE LIMITED Vs. SEBI	JEEWESH PRAKASH ADVOCATE
Sub Matter(Disposed) : Misc. Application/0000718/2022				
Sub Matter : Misc. Application/0000719/2022				
Sub Matter(Disposed) : Misc. Application/0000720/2022				
Sub Matter(Disposed) : Misc. Application/0001087/2022				
Sub Matter : Misc. Application/0001784/2022				
Sub Matter(Disposed) : Misc. Application/0000477/2023				

	Misc. Application	719/2022	M.A MARKETSERVICES PRIVATE LIMITED-STAY Vs. SEBI	JEEWESH PRAKASH ADVOCATE
(Main Matter Number :SEBI Appeal/0000428/2022)				

	Misc. Application	1784/2022	MA MARKETSERVICES PRIVATE LTD-SEEKING AMENDMENT Vs. SEBI	MSB LEGAL
(Main Matter Number :SEBI Appeal/0000428/2022)				

843-DISPOSAL-COURTCODE-GLOBALAO- 11.28 AM

12	SEBI Appeal	711/2022	MAHESH SOMABHAI DESAI AND ORS. Vs. SEBI	Nishant Upadhyay Advocate
Sub Matter(Disposed) : Misc. Application/0001021/2022				
	SEBI Appeal	712/2022	VIPUL JIGISHA BUNDELA AND ORS. Vs. SEBI	Lexkare Legal
Sub Matter(Disposed) : Misc. Application/0001100/2022				

Securities Appellate Tribunal
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member
TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :18/01/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>998-DISPOSAL-COURTCODE-RELIANCEAO- 11.30 AM</u>				
13	Misc. Application	751/2022	RELIANCE INDUSTRIES LIMITED AND ORS.-STAY Vs. SEBI	AZB AND PARTNERS
(Main Matter Number :SEBI Appeal/0000603/2022)				
	SEBI Appeal	603/2022	RELIANCE INDUSTRIES LIMITED AND ORS. Vs. SEBI	AZB AND PARTNERS
Sub Matter : Misc. Application/0000751/2022				
Sub Matter : Misc. Application/0001646/2022				
	Misc. Application	1646/2022	SEBI - Delay in filing reply Vs. Reliance Industries Limited and Ors.	
(Main Matter Number :SEBI Appeal/0000603/2022)				
<u>288-DISPOSAL-COURTCODE-SCORES-11.32 AM</u>				
14	SEBI Appeal	796/2022	Abhishek Soni Vs. SEBI	Advocate Amit Gupta
Sub Matter(Disposed) : Misc. Application/0001128/2022				
Sub Matter(Disposed) : Misc. Application/0001781/2022				
	SEBI Appeal	797/2022	Dhaval Soni Vs. SEBI	Advocate Amit Gupta
Sub Matter(Disposed) : Misc. Application/0001129/2022				
	SEBI Appeal	798/2022	Harshad Panchal Vs. SEBI	Advocate Amit Gupta
Sub Matter(Disposed) : Misc. Application/0001130/2022				
	SEBI Appeal	799/2022	RADHAKRISHNA BROKING Vs. SEBI	Advocate Amit Gupta
Sub Matter(Disposed) : Misc. Application/0001131/2022				

Securities Appellate Tribunal
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TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :18/01/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	800/2022	SONAL PATEL Vs. SEBI	Advocate Amit Gupta
Sub Matter(Disposed) : Misc. Application/0001132/2022				
	SEBI Appeal	801/2022	UMESH PATEL Vs. SEBI	Advocate Amit Gupta
Sub Matter(Disposed) : Misc. Application/0001133/2022				
	SEBI Appeal	199/2023	Mr. Hemang S. Shah Shyam K. Shelat Advocate Vs. SEBI	Shyam K. Shelat Advocate
	Misc. Application	1768/2022	Mr. Hemang ShaH Vs. sebi	

669-DISPOSAL-COURTCODE-MFUNITS -11.34 AM

15	SEBI Appeal	811/2022	DHRUV AGRAWAL AND ANR Vs. SEBI	Juris Matrix Partners LLP
Sub Matter(Disposed) : Misc. Application/0001782/2022				
Sub Matter : Misc. Application/0000003/2023				
	Misc. Application	3/2023	DHRIV AGARWAL AND ANR-STAY OF IMPUGNED ORDER Vs. SEBI	Juris Matrix Partners LLP
(Main Matter Number :SEBI Appeal/0000811/2022)				

392-DISPOSAL-COURTCODE-BROKERREGISTRATION-11.36 AM

16	SEBI Appeal	1/2023	NATIONAL SPOT EXCHANGE LIMITED Vs. SEBI AND ANAND RATHI COMM. LTD	VAISH ASSOCIATE ADVOCATE
Sub Matter : Misc. Application/0000413/2023				
Sub Matter(Disposed) : Misc. Application/0000780/2023				
Sub Matter(Disposed) : Misc. Application/0001014/2023				

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member
 TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :18/01/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	2/2023	NATIONAL SPOT EXCHANGE LIMITED Vs. SEBI AND MOTILAL OSWAL COMM. BROKER LTD	VAISH ASSOCIATE ADVOCATE
	SEBI Appeal	3/2023	NATIONAL SPOT EXCHANGE LIMITED Vs. SEBI AND GEOFIN COMM. LTD	VAISH ASSOCIATE ADVOCATE
	SEBI Appeal	4/2023	NATIONAL SPOT EXCHANGE LIMITED Vs. SEBI AND INDIA INFOLINE COMM. LTD.	VAISH ASSOCIATE ADVOCATE
	SEBI Appeal	5/2023	NATIONAL SPOT EXCHANGE LIMITED Vs. SEBI AND PHILIP COMM. INDIA PVT. LTD.	VAISH ASSOCIATE ADVOCATE
	Misc. Application	189/2023	MOTILAL OSWAL COMMODITIES BROKER PVT. LTD.-STAY Vs. SEBI	Parinam Law Associates
(Main Matter Number :SEBI Appeal/0000182/2023)				
	SEBI Appeal	179/2023	IIFL Commodities Ltd. Vs. SEBI	ALLIANCE LAW
	Sub Matter(Disposed) :	Misc. Application/0000409/2023		
	SEBI Appeal	180/2023	Phillips Commodities India Pvt. Ltd. Vs. SEBI	Prakash Shah and Associates
	Sub Matter :	Misc. Application/0000407/2023		

Securities Appellate Tribunal
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member
TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :18/01/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	181/2023	Anand Rathi Commodities Ltd. Vs. SEBI	Shardul Mangaldas Amarchand
Sub Matter :		Misc. Application/0000406/2023		
	SEBI Appeal	182/2023	Motilal Oswal Commodities Broker Pvt. Ltd. Vs. SEBI	PARINAM LAW
Sub Matter(Disposed) :		Misc. Application/0000188/2023		
Sub Matter :		Misc. Application/0000189/2023		
Sub Matter :		Misc. Application/0000405/2023		
	SEBI Appeal	192/2023	GEOFIN LIMITED Vs. SEBI	COMTRADE Bodhi Legal
Sub Matter(Disposed) :		Misc. Application/0000217/2023		
Sub Matter :		Misc. Application/0000408/2023		

49-DISPOSAL-COURTCODE-BEELINEAO- 11.38 A.M.

17	SEBI Appeal	132/2023	BEELINE BROKING LIMITED AND ANR. Vs. SEBI	R V Legal Advocates
Sub Matter(Disposed) :		Misc. Application/0000103/2023		
Sub Matter(Disposed) :		Misc. Application/0000104/2023		
Sub Matter(Disposed) :		Misc. Application/0000423/2023		

174-DISPOSAL-COURTCODE-RECOVERY-11.40 AM

18	SEBI Appeal	538/2023	SUMEDHA MAHAJAN AND ANR. Vs. SEBI	Visesha Law Services
Sub Matter(Disposed) :		Misc. Application/0000729/2023		

801-ADMISSION-COURTCODE-WOCKHARDTFINAL-11.42 AM

19	SEBI Appeal	771/2023	YATENDRA KUMAR Vs. SEBI	Corporate Advocates Pleaders,
Sub Matter(Disposed) :		Misc. Application/0000995/2023		

Securities Appellate Tribunal
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member
TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :18/01/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	772/2023	YATENDRA KUMAR Vs. SEBI	Corporate Advocates Pleaders,
Sub Matter(Disposed) : Misc. Application/0001207/2023				
<u>766-ADMISSION-COURTCODE-COMPLAINTS- 11.44 A.M</u>				
20	SEBI Appeal	836/2023	Gracious Software Ltd Vs. SEBI	Prakash Shah And Associate
Sub Matter(Disposed) : Misc. Application/0001337/2023 Sub Matter : Misc. Application/0000015/2024				
	SEBI Appeal	837/2023 (/0000)	Madhuban Constructions Ltd Vs. SEBI	Prakash Shah And Associate
Sub Matter(Disposed) : Misc. Application/0001405/2023 Sub Matter : Misc. Application/0000021/2024				
	SEBI Appeal	838/2023	Eden Infrasmith Pvt Ltd Vs. SEBI	Ketan Rupani And Co.
Sub Matter(Disposed) : Misc. Application/0001406/2023 Sub Matter : Misc. Application/0000016/2024				
	SEBI Appeal	839/2023	Wave Mercantile Pvt Ltd Vs. SEBI	Prakash Shah And Associate
Sub Matter(Disposed) : Misc. Application/0001477/2023 Sub Matter : Misc. Application/0000017/2024				
	Misc. Application	15/2024	SEBI-DELY IN REPLY Vs. Gracious Software Limited	AGAMA ASSOCIATES LAW
(Main Matter Number :SEBI Appeal/0000836/2023)				
	Misc. Application	16/2024	SEBI-DELY IN REPLY Vs. Eden Infrasmith Private Limited	AGAMA ASSOCIATES LAW
(Main Matter Number :SEBI Appeal/0000838/2023)				

Securities Appellate Tribunal
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TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :18/01/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	17/2024	SEBI-DELY IN REPLY Vs. Wave Mercantile Private Limited	AGAMA ASSOCIATES LAW
(Main Matter Number :SEBI Appeal/0000839/2023)				
	Misc. Application	21/2024	SEBI-DELY IN REPLY Vs. Madhuban Constructions Limited	AGAMA ASSOCIATES LAW
(Main Matter Number :SEBI Appeal/0000837/2023)				